

Government are firmly resolved to take all necessary measures to counter terrorists, and will remain vigilant about material, financial or any other support extended from outside quarters in sustenance of activities directed against India.

[Translation]

Trade related Intellectual Property Rights

910. SHRI VILASRAO NAGNATHRAO GUNDEWAR: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether prices of drugs patented after the implementation of the Trade Related Intellectual Property Rights (TRIPS), are likely to increase;

(b) if so, the projected percentage increase in prices; and

(c) the names of medicines whose prices are likely to be increased?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) to (c) The impact of the TRIPS Agreement on the prices of drugs, patented after the coming into force of the TRIPS Agreement will depend on a number of factors, including the nature of the availability of the therapeutic equivalent substitute non-patented drugs in the market, licensing and marketing strategies adopted by the Patent holders, including the option of the local manufacturing and interplay of market forces.

[English]

Green Peace on India's Nuclear Policy

911. SHRI BIJOY KRISHNA HANDIQUE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the current report of an international environmental group, Green Peace, containing wrong data and inaccuracies in respect of India's nuclear policy and capabilities; and

(b) if so, the steps being taken by the Government in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): (a) Government is aware that Green peace has recently published a booklet entitled "Nuclear Proliferation Reports" which also includes a report on India.

(b) Government has been reiterating in all relevant multilateral fora that its nuclear programme is exclusively geared towards peaceful purposes.

Assistance to Japan

912. SHRI K.G. SHIVAPPA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government have provided relief materials to Japan for earthquake victims in Kobe; and
(b) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) Relief materials consisting of Baby Milk Powder, Biscuits, Pencils, Erasers, Sanitary Napkins, Woolen Blankets and Tea valued at Rs. 2.97 crores including freight and handling charges have been supplied.

S.T.D. FACILITY in U.P.

913. SHRI RAJENDRA AGNIHOTRI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) The number of districts in the hill areas of Garhwal region of Uttar Pradesh so far connected with STD facility;

(b) the number of village Panchayats provided with this facility so far; and

(c) the proposed programme to provide this facility in the remaining Panchayats?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) As on 28.2.95, STD facility has been given to five districts of the hill areas of Garhwal region of Uttar Pradesh.

(b) Such facility is yet to be provided to village Panchayat public telephones of this region.

(c) Govt. has adopted a policy to provide STD facility from the village public telephones wherever found technically feasible.

[Translation]

Gurgaon Road

914. SHRI SAJJAN KUMAR: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any plan for widening of Gurgaon road proceeding towards Indira Gandhi International Airport; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) There is provision in the 8th Five Year Plan, 1992-97, for widening of Gurgaon road (NH No. 8) from 4 lane to 6 lane from Km. 19 to 30.

Privatisation of Telecom Services

915. SHRI RAMPAL SINGH:
SHRI K.G. SHIVAPPA:
SHRI V. KRISHNA RAO:
SHRI JANARDAN MISRA:
SHRI KODIKUNNIL SURESH:
SHRI CHITTA BASU:
SHRI PHOOL CHAND VERMA:
SHRI P. KUMARASAMY:

SHRI PANKAJ CHOWDHARY:
SHRI VIJAY NAVAL PATIL:
SHRI HARISH NARAYAN PRABHU ZANTYE:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have taken a final decision regarding privatisation of telecommunication services;

(b) if so, the details thereof;

(c) the date from which the above mentioned decision is likely to be implemented;

(d) whether Social Audit Panel has criticised the privatisation policy of Telecom Services;

(e) if so, the details thereof; and

(f) the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir. The private sector is being allowed to enter the field of providing basic services along with the Department of Telecom. as per the National Telecom Policy.

(b) and (c) The Government has invited tenders (with effect from 16-1-1995) from Indian registered Companies to supplement the efforts of the Department of Telecommunication for provision of basic telephone services and the last date for submission of tenders in this regard is 30th March, 1995.

(d) No, Sir.

(e) and (f) Does not arise in view of (d) above.

[English]

Cellular Telephones

916 SHRI RAM VILAS PASWAN:
SHRI SRIKANTA JENA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there have been some cases of awarding contracts for cellular phones without following the norms/

rules and the observations of Delhi High Court/Supreme Court;

(b) if so, the details thereof and the reasons therefor; and

(c) the corrective measures proposed to be taken in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) to (c) No Sir. The Hon'ble High Court and Supreme Court upheld the selection criteria adopted by DOT. However, in case of certain bidders, a reconsideration of the bids was ordered by the Hon'ble Courts and same was done before awarding the contracts. The selection criteria relating to eligibility; technical, commercial and financial conditions was uniformly supplied to all the bidders.

[Translation]

Employment in PSUs

917. DR. RAMKRISHNA KUSMARIA: Will the Minister of MINES be pleased to state:

(a) the number of persons employed in the various aluminium producing Public Sector Undertakings;

(b) the export performance of each of these units during the last three years; and

(c) the projected production and exports to be made by each of these units during the Eighth and Ninth Five Year Plans?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAVA): (a) The number of persons employed in National Aluminum Company Limited (NALCO) and Bharat Aluminium Company Limited (BALCO) the two producers of aluminium metal in the Public Sector in the country is as follows:—

NALCO - 6,085

BALCO - 7,608

(b) The export performance of NALCO and BALCO during the last three years has been as follows:

(Quantity tonnes)/Value (Rs. crores)

	1991-92		1992-93		1993-94	
	Quantity	Value	Quantity	Value	Quantity	Value
NALCO	3,76,436	172.66	4,25,816	209.66	3,71,009	181.63
Alumina						
Aluminium	81,117	213.67	85,771	326.70	60,037	229.69
BALCO						
Alumina					149	0.10
Aluminium	273	1.78	170	0.95	28	0.15

(c) The projections of production of aluminium during 8th Plan of NALCO and BALCO are 10,21,000 MT and 4,75,000 MT, respectively. During the 8th Plan NALCO plans to export 3,40,000 tonnes of aluminium. BALCO has

not made any projection of export of aluminium during the 8th Plan.

For 9th Plan no projection for production and export have been made by these Companies so far.